

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).1087/2023

(Arising out of impugned final judgment and order dated 07-07-2022 in CRLA No. 843/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VIPIIN

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No.59252/2023-CONDONATION OF DELAY IN FILING and IA No.59254/2023-EXEMPTION FROM FILING O.T. and IA No.59256/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 10-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Pulkit Tare, AOR
Mr. Sandeepan Pathak, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Dasti service, in addition to ordinary process is permitted.

(GAGANDEEP SINGH CHADHA)
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)
COURT MASTER (NSH)